NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/85/2017

NAME OF THE RESPONDENT(S)

: D3R GATEWAY LOGISTICS PVT LTD

UNDER SECTION

: 252

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B.A. DOBBINDIVU COUNTER POR

ORDER

Counsel for the Petitioner present. The ROC report has not come. The Registry is directed to issue notice to ROC for submission of the report within two weeks. Counsel for the Petitioner is also directed to send a private notice to the ROC for submission of the report within the above mentioned period and file the proof of sending the same with an affidavit. Put up on 16.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk